

ANNEXURE-6
Name of the Corporate Debtor: MAIYAS RESTAURANTS PRIVATE LIMITED
Commencement of Corporate Insolvency Resolution Process: 01.06.2026
List of Other Creditors (Other than Financial Creditors and Operational Creditors) as on 21.06.2026

S.No.	Name of creditor	Date of Receipt	Claim Filed				Claim Admitted								Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Principal Amount (Rs.)	Interest Amount (Rs.)	Penalty (Rs.)	Total Claim Filed (Rs.)	Principal Amount (Rs.)	Interest Amount (Rs.)	Penalty (Rs.)	Total claim admitted (Rs.)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party? (Yes/ No)					
1	Aniket Anil Ambedkar, Regional PF Commissioner- II and Recovery Officer, Employees Provident Fund Organisation, Regional Office, Bengaluru	12.06.2026	3,09,00,000.00	1,16,49,006.00	1,00,32,756.00	5,25,81,762.00	NIL	NIL	NIL	NIL	Other Creditors (Other than Financial Creditors and Operational Creditors)	NIL	NIL	NO	NIL	NIL	NIL	5,25,81,762.00	Awaiting clarifications from the EPFO and employees' data records from the Corporate Debtor.
	Total		3,09,00,000.00	1,16,49,006.00	1,00,32,756.00	5,25,81,762.00	NIL	NIL	NIL	NIL		NIL	NIL		NIL	NIL	NIL	5,25,81,762.00	